

HIGH COURT OF MANIPUR

AT IMPHAL

ORDER

Imphal, the 24th July, 2025

No. HCM/MJS/T-1/92-Estt./14405: In the interest of smooth administration of District Courts, the High Court of Manipur, in exercise of the powers conferred under Article 235 of the Constitution of India, is pleased to order the transfer and posting in respect of the following Manipur Judicial Service Grade-I Officers as under:

Sl. No.	Name of the Judicial Officer	Present Posting	New Posting
(I)	(II)	(III)	(IV)
1.	Shri Lamkhanpau Tonsing	District & Sessions Judge, Churachandpur	District & Sessions Judge, Tamenglong
2.	Shri Letkho Kipgen	District & Sessions Judge, Tamenglong	District & Sessions Judge, Ukhrul
3.	Ms. Reena Serto	District & Sessions Judge, Ukhrul	District & Sessions Judge, Churachandpur

The handing and taking over shall proceed as follows:

1. Shri Lamkhanpau Tonsing, shall hand over the charge of District & Sessions Judge, Churachandpur to Shri Janggoulen Haokip, Addl. District & Sessions Judge (FTC), Manipur West and shall proceed to take charge of District & Sessions Judge, Tamenglong from Shri Letkho Kipgen, District & Sessions Judge, Tamenglong on being transferred. He shall be the first mover.
2. Shri Letkho Kipgen, upon being relieved shall proceed to take charge of the District & Sessions Judge, Ukhrul from Ms. Reena Serto, District & Sessions Judge, Ukhrul on being transferred.
3. Ms. Reena Serto, upon being relieved, shall proceed to take charge of District & Sessions Judge, Churachandpur from Shri Janggoulen Haokip, Addl. District & Sessions (FTC), Manipur West who is in charge of District & Sessions Judge, Churachandpur.


24/7/25

The handing over and taking over of charge shall be completed on or before
7th August, 2025.

By Order etc.,



(OJESH MUTUM)
REGISTRAR GENERAL,
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt./ 14407-29

Imphal, the 24th July, 2025

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Manipur.
5. The Accountant General (A&E), Manipur, Imphal.
6. The Commissioner (Law), Government of Manipur.
7. All the District & Sessions Judges/Judges, Family Courts/Judges, NDPS/NDPS(FTC)/Presiding Officers/Special Judges/Addl. District & Sessions Judges (FTCs)/Addl. Sessions Judge,(FTC) CAW/Member Secretary, MASLSA/Secretary, HCLSC.
8. All the Registrars, High Court of Manipur.
9. Director of Prosecution, Manipur.
10. Government Advocate, High Court of Manipur.
11. Deputy Solicitor General of India, High Court of Manipur.
12. President, High Court Bar Association, Manipur.
13. President, All Manipur Bar Association, Manipur.
14. The Director, Management Information System (MIS), Govt. of Manipur.
15. The Joint Director, Manipur Judicial Academy.
16. All the Joint Registrars, High Court of Manipur.
17. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)/Addl. Member Secretary, MASLSA/Secretary DLSAs.
18. All JMFCs/Civil Judges (Jr. Divn.)/Deputy Member Secretary, MASLSA/Principal Magistrates, JJBs.
19. All the Deputy Registrars, High Court of Manipur.
20. Persons concerned.
21. The System Analyst, High Court of Manipur.
--- for uploading the same in official website of this Registry.
22. The Superintendent Estt.-II, High Court of Manipur.
23. Concerned File.



REGISTRAR GENERAL
HIGH COURT OF MANIPUR